

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

CP No. 79/99 in OA 2646/96

New Delhi, this 1st day of July, 1999

(19)

Hon'ble Shri Justice V. Rajagopala Reddy, VC(J)
Hon'ble Shri S.P. Biswas, Member(A)

Om Nath Mundra
Hqrs. Office, Claim Branch
NDCR Building
State Entry Road
New Delhi

... Petitioner

(By Shri K.K. Patel, Advocate)

versus

Shri S.P. Mehta
General Manager
Northern Railway, N.Delhi

... Respondent

(Shri H.K. Gangwani, Advocate)

ORDER(oral)

Shri Justice V. Rajagopala Reddy

It is represented by the learned counsel for the respondent that the order of this Tribunal in the OA has been fully complied with and there is no grievance against the respondent. Learned counsel for the petitioner also admits that the order has been duly complied with. In the circumstances, the CP is dismissed and the notice is discharged.



(S.P. Biswas)
Member(A)



(V. Rajagopala Reddy)
Vice-Chairman(J)

/gtv/